

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
CAUSE LIST FOR 10/07/2018 (TUESDAY)**

<b>S.No.</b>	<b>File No.</b>	<b>Case Particulars</b>	<b>Purpose</b>
1	466 (For review of order dated 23/02/2018 File No. 42)	Apoorva Promoter and Developers (Review Application)	For further submission, if any, or else for Orders
2	467 (For review of order dated 23/02/2018 File No. 43)	Ramesh Kondiba Patil (Review Application)	For further submission, if any, or else for Orders
3	468 (For review of order dated 23/02/2018 File No. 295)	Pramod Babulal Shah and Kishore Nandlal Shah (Review Application)	For further submission, if any, or else for Orders

*Be uploaded  
R.Virk*